

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 286 OF 2015

Dated: 08th July, 2016

In the matter of :

Punjab Energy Development Agency (PEDA)Appellant(s)
Versus	
Punjab State Electricity Regulatory Commission & Ors.Respondent(s)

ORDER

The Court has not assembled on 07.07.2016 on account of declared holiday.

As agreed by the parties, list the matter on **16.08.2016.**

COURT MASTER